

Statement 5: Financing of Gross Fiscal Deficit – 2016-17 (Accounts)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	177.0	0.7	-11.3	2.9	18.9	2.2	46.0	-1.0	0.2	82.2	-8.7	309.1
2. Bihar	168.0	7.6	-17.1	7.4	1.0	-7.1	53.9	-8.6	-0.1	7.8	-47.9	164.8
3. Chhattisgarh	39.0	2.1	-4.2	6.4	4.3	3.8	5.5	-1.2	0.5	-	-15.7	40.5
4. Goa	11.7	0.7	-1.9	0.1	1.2	0.8	-	-0.5	-1.4	-0.1	-1.2	9.3
5. Gujarat	209.4	-5.0	-34.5	18.3	5.3	6.6	22.7	-15.8	-0.7	-2.3	-39.3	164.8
6. Haryana	153.6	-0.6	-9.5	0.9	11.1	16.5	-	1.2	0.6	84.6	4.6	262.9
7. Jharkhand	47.3	0.8	-7.3	8.4	-1.2	3.8	50.3	-0.3	-0.3	5.9	-6.3	101.1
8. Karnataka	240.3	7.9	-15.7	5.0	26.6	60.1	30.4	4.9	-0.4	-	-72.4	286.6
9. Kerala	146.9	3.8	9.7	1.2	129.3	0.4	1.1	-21.7	-3.1	-0.1	-2.99	264.48
10. Madhya Pradesh	145.5	2.5	12.7	15.7	8.1	-5.1	34.4	-8.4	-0.7	72.9	-0.8	276.6
11. Maharashtra	403.5	-3.4	-50.8	16.9	11.2	1.0	68.4	27.7	-6.6	-1.7	-80.1	386.2
12. Odisha	69.6	2.3	-8.1	18.3	18.6	11.4	6.1	-0.1	-0.5	1.7	-25.5	93.8
13. Punjab	121.4	3.3	-18.0	302.7	12.3	11.6	1.2	-1.3	-	99.8	-4.5	528.4
14. Rajasthan	143.2	28.8	-15.4	7.8	33.8	1.2	32.4	-1.2	-	224.3	8.2	463.2
15. Tamil Nadu	349.9	9.4	-17.5	9.7	23.6	0.4	0.3	22.1	-9.5	228.2	-54.8	561.7
16. Telangana	205.8	1.9	-8.0	5.1	10.7	1.2	19.2	4.5	-1.6	87.2	26.2	352.3
17. Uttar Pradesh	369.0	-4.1	-45.3	5.8	16.2	72.3	-3.0	5.9	7.5	146.6	-11.0	559.9
18. West Bengal	312.3	-4.6	-58.9	0.5	8.6	10.8	44.9	-7.3	-0.2	2.9	-55.0	253.9
II. Special Category												
1. Arunachal Pradesh	4.5	-0.3	1.7	1.6	5.4	0.2	-13.1	1.5	-3.6	-5.5	-0.9	-8.5
2. Assam	19.9	-0.8	-6.3	5.8	8.0	12.4	3.5	2.2	-0.7	-	17.3	61.3
3. Himachal Pradesh	21.6	0.3	-5.0	1.6	12.0	-	1.8	-0.7	-0.4	28.1	-1.0	58.4
4. Jammu and Kashmir	19.0	-0.9	-3.2	-2.3	18.5	3.4	9.5	-0.9	-6.9	15.7	9.9	61.8
5. Manipur	4.8	-0.3	-0.5	0.9	0.5	-	1.0	-0.5	-1.0	-	0.7	5.5
6. Meghalaya	7.2	-0.2	-0.4	0.2	1.4	-	8.9	0.1	-	1.2	-11.4	7.0
7. Mizoram	4.7	-0.1	-0.1	0.1	0.6	-0.1	-1.8	-5.1	1.0	-	-1.6	-2.5
8. Nagaland	7.3	-0.2	-0.1	-0.4	0.3	-	-0.1	-0.4	0.3	0.1	-3.9	3.0
9. Sikkim	5.7	-	-0.1	-0.2	0.8	0.1	0.8	-0.7	-0.7	-	-6.6	-0.9
10. Tripura	7.6	-0.3	-1.1	0.1	4.0	0.2	3.5	-292.3	0.1	-	302.5	24.2
11. Uttarakhand	100.8	1.1	-3.5	-3.8	4.1	-0.8	-1.4	9.9	-	1.7	-53.5	54.7
All States	3,516.7	52.3	-319.9	436.4	395.1	207.4	426.2	-288.0	-28.3	1,081.0	-135.7	5,343.3
<i>Memo item:</i>												
1. NCT Delhi	-	0.4	-	-	-	-	-	-	-	-	10.1	10.5
2. Puducherry	5.3	-0.5	-	0.2	0.6	-0.2	-0.9	0.7	-	1.0	-1.0	5.2

‘-’: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for the state is, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2016-17 in respect of Jammu & Kashmir.